

**Estates for settlement?**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIDALBIR SINGH): (a) to (c). Damages are charged for over-stayal on the expiry of the period admissible to Government servants for continuing in the Government accommodation after retirement, irrespective of the fact that notice are issued by the Litigation Cell of the Directorate of Estates and/or their subsequent withdrawal and also irrespective of their wards being entitled to regularisation/ad-hoc allotment of those quarters.

40 cases of Type. I quarters where requests from the wards of the allottees for regularisation/ad-hoc allotment of Type. I quarters have been received are presently pending with the Directorate of Estates.

**Demands of Beedi Workers**

3173. SHRI NARSING SURYAVANSI: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that the South Zone Beedi Workers' Committee has urged Government for the abolition of contract system of employment in beedi industry, fixation of daily basic wage at Rs. 20/-, implementation of the Beedi Workers Welfare Fund Act, 1976, neutralisation of Dearness Allowance and issue of identity cards; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RADHA KISHAN MALAVIYA): (a) No, Sir.

(b) Does not arise.

**Demolition of Canopy at India Gate, New Delhi**

3174. SHRIMATIKISHORI SINHA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether several reputed architects have objected to the proposal to demolish the canopy at India Gate in New Delhi;

(b) if so, the reaction of Government thereto;

(c) whether these architects had also proposed that the statue of the Father of the Nation Mahatma Gandhi be installed in one of the hexagons in the same complex;

(d) if so, whether a final decision has been taken; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) to (c). Government has seen reports in the press to the effect that some eminent architects have objected to the demolition of the canopy, suggesting that the statue of Mahatma Gandhi may be installed in one of the hexagons in the India Gate complex.

(d) and (e). The present decision of the Government is to instal the statue at India Gate, New Delhi.

**Subsidy on Food**

3175. SHRI S.G. GHOLAP: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the Union Government bear subsidy on issue of foodgrains to tribals under Integrated Tribal Development Projects as well as foodgrains supplied through

Fair Price Shops; and

(b) if so, the amount of subsidy given during 1988 and 1989?

THE MINISTER OF STATE OF THE

MINISTRY OF FOOD AND CIVIL SUPPLIES  
(SHRI SUKH RAM): (a) Yes, Sir.

(b) The total consumer subsidy and carrying cost of buffer stocks borne by the Government of India was/is as under:—

(Rs. Crores)

1988-89	2200.00 (includes Rs. 328.34 crores of estimated subsidy on issues of wheat and rice under I.T.D.P.)
1989-90 (upto 3rd August, 89) (on estimated basis)	665.00 (includes estimated subsidy of Rs. 325.08 crores on issues under I.T.D.P.)

#### Admission of Candidates from Sikkim in Medical Colleges

3176. SHRIMATI D.K. BHANDARI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is no medical college in Sikkim;

(b) if so, whether some seats have been reserved for candidates from Sikkim for admission to M.B.B.S. and Post-Graduate Courses; in Medical Colleges of other States; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE  
MINISTRY OF HEALTH AND FAMILY  
WELFARE (SHRI RAFIQUE ALAM): (a) to  
(c). There is no Medical College in Sikkim.  
The Government of India in the Ministry of  
Health and Family Welfare do not reserve

seats for candidates of States/UT without medical colleges of their own including Sikkim. The Government of India every year make a request to the States and Union Territories with medical colleges and certain other medical Institutions for their contribution of MBBS/BDS seats to the Central Pool. The number of seats in the Central Pool varies from year to year. These seats in turn are, inter alia, allocated to States/UT without medical colleges, including Sikkim. The selection and nomination of students is done by the respective States/UT Governments to whom the seats are allotted. During 1989-90, the Government of Sikkim has been allocated 19 MBBS and 2 BDS seats in the different medical colleges of the country, as per the Statement given below. During 1989-90, a candidate sponsored by the Government of Sikkim, has also been recommended for nomination to MDS Course in Preventive and Social Dentistry at Government Dental Colleges, Bangalore, against one MDS seat contributed by the Government of Karnataka to the Central Pool during 1989-90 Session.